

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : TCP/105/(IB)/2017
NAME OF THE PETITIONER(S) : MAMMEN GEORGE
NAME OF THE RESPONDENT(S) : INTEGRATED FINANCE CO.LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

8) A. MENA GUTHI

AUTHORISED SIGNATORY
FOR RESPONDENT

A. —————

ORDER

Matter is called. No representation on behalf of the Petitioner. Representative on behalf of Respondent present. It appears that the Petitioner is not interested to pursue the matter. Therefore, the petition is **dismissed in default**.

—sd—

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—sd—

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)